

HIGH COURT OF SIKKIM
GANGTOK

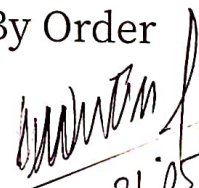
No. 10/Confdl/HCS

Dated: 31.05.2021

CIRCULAR

Given the extension of the period of complete lockdown by the State Government till 7th June 2021 vide Order No. 24/Home/2021 dated 30.05.2021, the High Court of Sikkim and all the Subordinate Courts of the State will continue to function in terms of Circular No. 08/Confdl/HCS dated 15.05.2021 till 7th June 2021.

By Order



31.05.2021

(K.W. Bhutia)

REGISTRAR GENERAL

31.05.2021

